

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of Judicial Officer of District Judiciary to participate in the Academic Programme No.P-1337 on “**National Seminar for Presiding Officers of the NIA Courts**” scheduled to be held on 18.03.2023(Saturday) and 19.03.2023(Sunday) at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2022-23/1505, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.
2. High Court’s letter Roc.No.1479/SO/2022, dated 04.03.2023 from the Registrar General, High Court of Telangana, Hyderabad.

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ORDER ROC.NO.1181/2023 - B.SPL., DATED: 10.03.2023.

The High Court is pleased to pass the following order:

The following District and Sessions Judge, mentioned in Column No.2, vide High Court’s letter 2nd read above, is nominated to participate in the Academic Programme No.P-1337 on “**National Seminar for Presiding Officers of the NIA Courts**” scheduled to be held on 18.03.2023 (Saturday) and 19.03.2023 (Sunday) at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI D.HEMANTH KUMAR, IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the Academic Programme.

In case, the officer mentioned in column number 3, is either on leave or not available for any other reason, the Metropolitan Sessions Judge, Hyderabad, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Academic Programme, the officer mentioned in Column No.2, will resume charge of his regular post(s) and also the post(s) for which he is holding full additional charge previously.

NOTE: The nominated officer is entitled only for actual journey period.


REGISTRAR (VIGILANCE)

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To

1. The Officer and In-charge Officer concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462044
4. The Metropolitan Sessions Judge, Hyderabad.
5. The IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Additional Chief Judge, City Civil Court, Hyderabad.
6. The I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
7. The Pay and Accounts Officer, Hyderabad.
8. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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